

ITEM NO.103

COURT NO.13

SECTION IV-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 956/2010

STATE OF M.P. & ORS.

Appellant(s)

VERSUS

MURTI SHRI CHATURBHUJNATH & ORS.

Respondent(s)

Date : 15-10-2019 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE NAVIN SINHA
HON'BLE MR. JUSTICE SANJIV KHANNA

For Appellant(s) Mr. Rahul Kaushik, AOR

For Respondent(s) Mr. Randhir Singh Jain, AOR
Mr. Dhananjai Jain, Adv.

UPON hearing the counsel the Court made the following
O R D E R
Heard learned counsel for the parties.
Hearing concluded.
Judgment reserved.

(NEELAM GULATI)
COURT MASTER (SH)

(SAROJ KUMARI GAUR)
BRANCH OFFICER